



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -			
26 WP(C)/2569/2025 B/O	SRI MOHANLAL REE AND ANR Versus THE UNION OF INDIA AND 4 ORS	MS. S B CHOUDHURY T MAZUMDER	SC, C.G.C.

LEAVE NOTE OF ADVOCATES FOR 15/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025
16)	MR. S SINHA	15-05-2025	To	23-05-2025
17)	JYOTISH DAS	16-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
46	Bail Appln./1468/2025 B/O	DEBASHISH DUTTA AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
MOTION				
47	AB/1045/2025 FIXED	DULAL DAS Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MD. K ISLAM	PP, ASSAM
BAIL HEARING (BA)				
48	Bail Appln./3024/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAHMAN ALI Versus THE STATE OF ASSAM AND ANR	MR M RANA MR M.HOQUE	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
BAIL HEARING				
49	AB/234/2025 WITH OFFICE NOTE, FIXED	SRI AMRIT DAS @ PATIL Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	MR. I BORTHAKUR(SPL PP, FOREST DEPT., ASSAM) PP, ASSAM
50	AB/901/2025 FIXED	PINKY DHAR Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR B DUTTA	PP, ASSAM
51	AB/1006/2025 FIXED	BIPUL BAISHYA Versus THE STATE OF ASSAM	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MD A RAHMAN SAMIM RAHMAN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/05/2025

-

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025
16)	MR. S SINHA	15-05-2025	To	23-05-2025
17)	JYOTISH DAS	16-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
20 WP(C)/305/2025	MUSSTT MORIOM @ MORIOM NESA Versus THE UNION OF INDIA AND 6 ORS	MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
21 WP(C)/1837/2025	MD. ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 11 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION			
22 WP(C)/1059/2025 BY SLIP	MOTIAR RAHMAN @ MOTIUR RAHMAN Versus THE UNION OF INDIA	MR. J AHMED MR A HAQUE MR Z RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
HEARING			
23 WA/59/2023 PART-HEARD, BY SLIP	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
24 WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
25 WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
26 WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
27 WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM

28	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
29	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI N CHAKRABORTY G BORO	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
30	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
31	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
32	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
33	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
34	WITH WA/127/2020	BHASKAR CHANDRA DEVA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
35	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
36	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
37	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
38	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
39	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM

40	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
41	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
42	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
43	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
44	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
45	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
46	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
47	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
48	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR F KHAN MS D BARUAH MS BISMITA BARMAN M. HOSSAIN	GA, ASSAM
49	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
50	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM

51	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
52	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
53	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
54	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
55	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
56	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
57	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
58	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
59	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
60	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
61	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
62	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
63	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MS. B CHOWDHURY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
64	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

65	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
66	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA,ASSAM
	WITH I.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE
67	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
68	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
69	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
70	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
71	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/05/2025

-

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025
16)	MR. S SINHA	15-05-2025	To	23-05-2025
17)	JYOTISH DAS	16-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 9

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

ORDERS

11	I.A.(CrI.)/1287/2024 WITH LCR 4 FILES. FIXED. in CrI.A./446/2024 WITH CrI.A./446/2024	SANKAR RAJBONGSHI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM
		SANKAR RAJBONGSHI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM

HEARING

12	CrI.A./114/2019 WITH LCR 6 FILES. P.B-2. FIXED WITH I.A.(CrI.)/223/2019 in CrI.A./114/2019	SRI SURESH MANDAL AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		SRI SURESH MANDAL AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
13	CRL.A(J)/10/2022 4 Y 1 M 15 D :WITH LCR 4 FILES. P.B-2. FIXED.	BABURAM BASUMATARY Versus THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 15/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025

12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025
16)	MR. S SINHA	15-05-2025	To	23-05-2025
17)	JYOTISH DAS	16-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -			
53 WP(C)/2367/2025 B/O	MAHABUBAR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM SC, GAD
HEARING			
54 WP(C)/854/2016 PART-HEARD, FIXED	BASUDEV DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.J ABEDIN MR.A M BUZARBARUAH MR. U K NAIR (Sr. Adv) MR.D A KAIYUM MR S BORTHAKUR MR.A AHMED MR S DAS MR. D GOGOI	GA, ASSAM MR.H K MAHANTA MR. S K MEDHI (R-8) MR.S SARMA SC, PERSONNEL DEPT. SC, SSA
55 WP(C)/7013/2018 FIXED	ANANDA CHANDRA ROY Versus THE UNION OF INDIA AND 7 ORS	MR A D CHOUDHURY MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR. K K DEKA MR. R SARMA	MR. B K DAS MR. B SARMA (R1-R7) MR H P GUWALA ASSTT.S.G.I. SC, RAILWAY

LEAVE NOTE OF ADVOCATES FOR 15/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025

8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025
16)	MR. S SINHA	15-05-2025	To	23-05-2025
17)	JYOTISH DAS	16-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

**ITEM NO. 36 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

42	Crl.Pet./396/2025 B/O	ACHINTYA KUMAR BORA Versus THE STATE OF ASSAM AND ANR	MR. D BARUAH MS. P HANDIQUE MR D KALITA	PP, ASSAM
----	--	--	---	-----------

LEAVE NOTE OF ADVOCATES FOR 15/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025
16)	MR. S SINHA	15-05-2025	To	23-05-2025
17)	JYOTISH DAS	16-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
27 WP(C)/416/2024 (AT 10:30 AM)	DAYANANDA BHUYAN Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU.
ADMISSION			
28 WP(C)/3782/2022 PART-HEARD, FIXED	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
WITH I.A.(Civil)/713/2025 in WP(C)/3782/2022	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE BAR COUNCIL OF INDIA	MS. P SAHARIA C SARMA	SC, HIGHER EDU SC, G U SC, U G C
BAIL HEARING (BA)			
29 Bail Appln./1301/2025 FIXED	LITON MIA Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
ORDERS			
30 I.A.(Civil)/1515/2025 CONNECTED WITH ITEM NO. 7 OF THE DAILY CAUSE LIST, B/O in WP(C)/5620/2022	SHORIFUL ISLAM Versus THE STATE OF ASSAM	MR. R ISLAM MR A R BHUYAN	SC, ELEM. EDU GA, ASSAM MR. A M AHMED SC, SSA SC, FINANCE
HEARING			
31 WP(C)/5113/2017 FIXED	GAUTAM BISWAS Versus THE STATE OF ASSAM and 6 ORS.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/05/2025

-

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025
16)	MR. S SINHA	15-05-2025	To	23-05-2025
17)	JYOTISH DAS	16-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
17	WP(C)/3432/2024 FIXED	DHARITRI DEKA Versus THE STATE OF ASSAM AND 5 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, GHC SC, FINANCE
ADMISSION				
18	WP(C)/1481/2024 (AT 2:00 PM), FIXED	NRIPEN SARKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MS. P K DEVI	GA, ASSAM MR. K GOGOI MR. S SAHU MR. M ISLAM (R7) MR M CHETIA SC, HEALTH
19	WP(C)/5763/2024 FIXED	BIPUL BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MS. P P DAS	GA, ASSAM MR. B GOGOI MS. S SARMA(Resp. 4 & 5) SC, GHC
HEARING				
20	WP(C)/419/2023 (AT 2:00 PM), FIXED	SMITA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. S D ROY MS. J GAYAN MR. R K SARMA	SC, FINANCE GHC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/05/2025

-

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025
16)	MR. S SINHA	15-05-2025	To	23-05-2025
17)	JYOTISH DAS	16-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
10	Bail Appln./864/2025 WITH OFFICE NOTE, FIXED	MOTIAR RAHMAN Versus THE UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 15/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025
16)	MR. S SINHA	15-05-2025	To	23-05-2025
17)	JYOTISH DAS	16-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
66 WP(C)/3399/2024 B/O	ANJALI DAS AND 4 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY	GA, ASSAM MR. R K D CHOUDHURY MR. R K D CHOUDHURY SC, NF RLY SC, REVENUE
67 WP(C)/3216/2024 WITH	ATABUR RAHMAN AND 9 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM MR. R K D CHOUDHURY SC, RAILWAY SC, REVENUE
68 WP(C)/2087/2025 FIXED	NURUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED S.U. CHOUDHURY	SC, FOREST
69 WP(C)/2606/2025 B/O	SRI RAJAK UDDIN AHMED Versus THE STATE OF ASSAM AND 11 ORS.	MR. A K PURKAYASTHA MR. R C PAUL	GA, ASSAM SC, REVENUE
ADMISSION			
70 WP(C)/7943/2017 WITH OFFICE NOTE, FIXED	KAMAL LOCHAN DEV GOSWAMI Versus THE STATE OF ASSAM and 2 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	GA, ASSAM MR. R BORPUJARI(R-1), SC, REVENUE DEPARTMENT
71 Crl.Pet./1132/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	JIGNESH MEVANI @ JIGNESH N. MEVANI Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR S BORTHAKUR MR H P NEPAL	MR. M PHUKAN, LD, PP, ASSAM PP, ASSAM
72 WP(C)/4636/2024 CONNECTED WITH ITEM NO. 1 OF THE DAILY CAUSE LIST	MANGAL RAVA AND 18 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA MS N J BEGUM MS. N.A. LASKAR MS. S. DEY	SC, ELEM. EDU SC, BTC
73 WP(C)/6078/2024 B/O	SILBHANGA (NA-KHULAGRANT) KORKAT BASTI BHUMI PUNAR SANGSTHAPAN DABI COMMITTEE AND 229 ORS. Versus THE UNION OF INDIA AND 7 ORS	MR. A R BHUYAN MR. P K ROYCHOUDHURY MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM MR. R K D CHOUDHURY (DEPUTY SOLICITOR GENERAL OF INDIA) DY.S.G.I. SC, REVENUE

74 [WP\(C\)/682/2025](#)
CAVT. NO.005820/25,N
FIXED

HAFSANA BEGUM LASKAR
Versus
THE STATE OF ASSAM AND 4 ORS.

MR B SINHA
MR. H ISLAM

SC, CO OP
MR. M KHAN
MR A K DAS
MS J AKTAR
FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/05/2025

-

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025
16)	MR. S SINHA	15-05-2025	To	23-05-2025
17)	JYOTISH DAS	16-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
26 MACApp./45/2013 (AT 2:00 PM)	NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF HAIDAR ALI HIS LEGAL HEIRS RABIYA BIBI and 6 ORS	MR.G BAISHYA MRS.B DAS MS.D KOUR	MR.M U MONDAL MR.M HUSSAIN MR.A A KHAN MR.B DAS
HEARING			
27 MACApp./248/2014 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus MOTIUR RAHMAN and ANR	MR.R C PAUL MS.S ROY	MS. S KHANIKAR (R1) MS. P BARUAH (R1) MS U DAS (R2)
28 RSA/70/2024 (AT 2:00 PM), WITH LCR, FIXED	NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR. K BORUAH MR. B HALDAR

LEAVE NOTE OF ADVOCATES FOR 15/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025
16)	MR. S SINHA	15-05-2025	To	23-05-2025
17)	JYOTISH DAS	16-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
42	Bail Appln./1198/2025 WITH OFFICE NOTE, FIXED	MD ABU SAYED Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. P THAKURIA (R-2) G. DAS (R-2) ABHIJIT PATOR (R-2) PP, ASSAM
43	Bail Appln./1353/2025 FIXED	RABIN SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. R B PHOOKAN MR P CHOUDHURY MS P SAIKIA	MR. M KALITA(R-2) MR M SARMA(R-2) MR. N M DAS(R-2) MR. J HATIMURIA (R-2) PP, ASSAM
BAIL HEARING				
44	AB/760/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ASHAFUL SK @ ASAFUL Versus THE UNION OF INDIA	MR. M A MONDAL MR. A ISLAM	SC, NF RLY

LEAVE NOTE OF ADVOCATES FOR 15/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025
16)	MR. S SINHA	15-05-2025	To	23-05-2025
17)	JYOTISH DAS	16-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
37	AB/960/2025 FIXED	SURJA BORO AND ANR Versus THE STATE OF ASSAM	B KHAKHLARY MS. K DEKA U SWARGIARY MR. N K ROY	PP, ASSAM
BAIL HEARING				
38	AB/357/2025 (CONNECTED WITH ITEM NO. 17 IN THE DAILY CAUSE LIST), FIXED	NIRMAL PAYENG Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE MR. D KULI	PP, ASSAM
39	AB/987/2025 (CONNECTED WITH ITEM NO. 4 IN THE DAILY CAUSE LIST), FIXED	SHAH ALOM SK @ ALOM MOULANA AND ORS Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
HEARING				
40	RSA/156/2023 PART-HEARD, WITH LCR, FIXED	SOMA DEB @ SOMA PAUL Versus SIB SANKAR SINGH AND 6 ORS.	MR. S D PURKAYASTHA	MRS. S ROY (r-1,2,4,5,6,7) MS A DAS (r-1,2,4,5,6,7)
41	Crl.A./324/2022 2 Y 7 M 3 D :B/O, WITH LCR 4 FILES, P.B.-1	JAGADISH PASOWAN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	MR. A PHUKAN, AMICUS CURIAE FOR R-2 PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 15/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025

9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025
16)	MR. S SINHA	15-05-2025	To	23-05-2025
17)	JYOTISH DAS	16-05-2025	To	16-05-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST –I]

[FOR THURSDAY, THE 15TH DAY OF MAY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 19]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

ORDERS

- | | | | |
|---|---|--|---|
| 1. ELECTION
6/2024
(FIXED) | PET. NYAMAR KARBAK
VERSUS
PESI JILEN | MARTO KATO
KEEKELOYA
NYALI SORA
JUMGE KARBAK
M TANGA | ROMJIR RAKSHAP
BOMNYA KAMDAK
TAKOM ROLENG |
| WITH
IA(C) 114/2025
IN ELECTION PET.
6/2024 | PESI JILEN
VERSUS
NYAMAR KARBAK | ROMJIR RAKSHAP | MARTO KATO |
| WITH
IA(C) 121/2025
IN ELECTION PET.
6/2024 | PESI JILEN
VERSUS
NYAMAR KARBAK | ROMJIR RAKSHAP | MARTO KATO |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST- I]

[FOR THURSDAY, THE 15TH DAY OF MAY, 2025]

BEFORE

HON'BLE MR. JUSTICE KARDAK ETE

[COURT NO: 20]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT
THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I, IF TIME PERMITS]

ORDERS

- | | | | |
|--|---|---|---|
| 1. ELECTION PET. 8/2024
(FIXED) | KARIKHO KRI
VERSUS
DR MOHESH CHAI AND 3 ORS. | ADAM TATAK
TSERING GYATSO
AMY TALOM
KALING MIBANG
TANUR GAO
TONNI GAMMI
LOGSANG YOUNTAN | DICKY PANGING
DAINA TAMUK
BULIA PULU
DOGE LONA
KIRMAR ADO
EHO MENJO
G SAIKIA
KINYAK LOYA
N RAMA
ROSY C
LOWANGCHA
KEPRUNDA MENA
TOKGE DARIN
MARGE D |
| WITH
I.A.(C) 71/2025
IN ELECTION
8/2024 | PET. DR MOHESH CHAI
VERSUS
KARIKHO KRI | TOKGE DARIN | ADAM TATAK |
| WITH
I.A.(C) 72/2025
IN ELECTION
8/2024 | PET. DR MOHESH CHAI
VERSUS
KARIKHO KRI | DICKY PANGING | ADAM TATAK |
| WITH
I.A.(C) 122/2025
IN ELECTION
8/2024 | PET. DR MOHESH CHAI
VERSUS
KARIKHO KRI | MARGE DOJI | ADAM TATAK |

2. I.A.(C) 73/2025
(FIXED IN REVW PETN
02/2025)

KALIRAM REGON
VERSUS
SMTI ANIMA TAYING AND
ANR

KEMO LOLLEN
S TAYE

DICKY PANGING
DAINA TAMUK
DOGE LONA
KIRMAR ADO
MARGE DOJI
TOKGE DARIN